

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH :

MA. No. 761 of 1999

in

OA. No. 979/99

Between:

Dated: 17.9.99

Ambati Prasada Rao

.. Applicant

And

1. The Superintendent of Post Offices,
Guntur Division,
Guntur.
2. Shri S. Hanumantha Rao,
S/o Ramakoteswara Rao,
Group 'D', Arundelpet H.O.
Guntur.

.. Respondents

Counsel for the Applicant

: Mr. T. V. V. S. Murthy

Counsel for the Respondents

: Mr. K. Sudhakar Reddy

Mr. B. N. Suman

CORAM:

THE HON'BLE MR. R. RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR : MEMBER (J)

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THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Sri TVVS. Murthy for the MA applicant, Sri K. Sudhakar Reddy for the OA applicant and Sri Jacob for Mr. Sharma for the official respondents.

MA is premature. Hence the same is dismissed.

[Signature]
Section Officer

20.9.99

Srr